

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 21st March, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. Raj Panjwani & Mr. Aditya Dhawan, Advs. for Applicant Ms. Seema Sharma, DAG for State of H.P. Mr. Sharan Thakur & Mr. Vijay Kumar, Advs. for R-7 & 8 Mr. Ajay Marwah, Adv. for HPPCB Mr. Suresh Chander Sharma, Adv. for MC Manali Mr. Mandeep Kalra, Adv. for Citrus Manali Resort
2.	Review Application No. 06/2018 (M.A. No.195/2018) IN O. A. No. 635/2017)	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. S. Udaya Kumar Sagar & Ms. Bina Madhavan, Advs. for Applicant
FOR ADMISSION			
3.	Original Application No. 57/2018	Aryavart Foundation Vs. Gujarat Pollution Control Board & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Advs. for Applicant
4.	Original Application No. 109/2018 (M.A. No. 316/2018)	Gaurav Jain Vs. National Highways Infrastructure Development Corporation Ltd. & Ors.	Mr. Narender Singh Yadav, Adv. for Applicant
5.	Original Application No. 119/2018 (M.A. No.320/2018 & M.A. No.405/2018)	Harinder Dhingra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
6.	Original Application No. 139/2018 (M.A. No. 367/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant
7.	M.A. No. 386/2018 IN Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Mehmood Pracha, Adv. for R-4
8.	M.A. No. 392/2018 IN Original Application No. 34/2015 (WZ)	Vanashakti & Ors. Vs. Union of India & Ors.	Mr. Abishek Jebraj, Adv. for Applicant in M.A.
9.	M.A. No. 399/2018 IN Appeal No. 4/2017 (WZ)	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
AFTER NOTICE			
10.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta, Adv. for Applicant

FOR COMPLETION OF PLEADINGS			
11.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Rachna Joshi Issa, Adv. for R-4 & 5
12.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. Mr. Ankit Verma, Adv. for State of UP
FOR HEARING			
13.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
14.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Advs. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
15.	Execution Application No. 05/2017 (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017, M.A. No. 628/2017 & M.A. No. 839/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr.Tarunvir Singh Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Advs. Mr. Pankaj Mishra, Adv Mr. Pankaj Kumar Singh, Adv.
16.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
17.	Original Application No. 360/2016	Udasin Swami Rama Nand Trust & Anr. Vs. Ministry of Environment & Forest & Anr.	Mr. K. K. Malhotra & Mr. M. K. Verma, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for MoUD Mr. Tarunvir Singh Khehar, Adv. for R-4&6 Ms. Sakshi Popli, Adv. for R-5 Mr. R. K. Maurya, Adv. for MoEF
18.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB

			Mr. Mukesh Verma, Adv. for UEPPCB Mr.R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr.Amit Anand Tiwari, Adv.for State of UK Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv.
19.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for State of UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv.
20.	Original Application No. 372/2017 (M.A. No. 1306/2017 & M.A. No. 1308/2017)	Md. Hayath Uddin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Keith Varghese, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. Rajesh Singh, Adv. for Maharashtra Mr. Gautam, Adv. for BSPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Mukesh Verma, Adv. for MPCB Ms. Madhavi Divan, Adv. Mr. J. Ramachander Rao, AAG with Mr. P. Venkat Reddy, Adv. for Telangana
21.	Original Application No. 443/2017 (M.A. No. 869/2017 & M.A. No. 1012/2017)	M/s International Agro Foods Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
22.	Original Application No. 103/2018 (M.A. No. 140/2018, M.A. No. 178/2018, M.A. No. 295/2018, M.A. No. 285/2018 & M.A. No. 286/2018) (Earlier O.A.346/2013 (EZ))	Aabhijeet Sharma Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant in M.A. Mr. Divya Prakash Pandey, Adv. for MoEF Mr. AND Rao, Adv. Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Ajit Pudussery, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Mukesh Verma, Adv.

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